

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1639
ANSWERED ON:04.12.2012
CGEWHO HOUSING SCHEMES NO
Rajendran Shri C.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the present status of the housing schemes to provide houses to the Central Government employees under the Central Government Employees Welfare Housing Organization (CGEWHO) in different parts of the country including Delhi, Gurgaon and Noida;
- (b) whether the schemes are being implemented as per the plan;
- (c) if so, the details along with the timeframe for allotment of the houses, scheme-wise;
- (d) whether there is any undue delay in implementing some of these projects; and
- (e) if so, the details thereof, scheme-wise?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a): As per the position reported by CGEWHO the housing schemes under the organization to provide houses to Central Government Employees in different parts of the country is as under: -

The housing projects where construction is in progress are: The housing projects under planning are:

- i. Chennai (Ph-II); i. Vishakapatnam;

- ii. Mohali (Ph-I); ii. Meerut (Ph-II);

- iii. Bhubaneswar (Ph-I); iii. Greater Noida;

- iv. Meerut (Ph-I); iv. Chennai (Ph-III); and

- v. Kolkata (Ph-II); v. Mohali (SAS Nagar)

- vi. Bhubaneswar (Ph-II) and

- vii. Mohali (Ph-II)

However, there is no scheme planned with reference to Delhi, Gurgaon and Noida.

(b) & (c): As reported by CGEWHO the schemes are being planned after conducting a demand survey and thereafter making the attempts to acquire the land from State Government Authorities. In case of non-availability of land from State Government Authorities, the housing schemes are planned as turnkey projects wherein the land is also being provided by the construction agency. Hence no

definite time frame can be planned for such housing schemes. Allotment of houses under each Scheme is being made to eligible applicants after the draw. The specific allocation of dwelling unit number in a particular project is made at the time of the completion of the project. Allotment has been made in the following housing scheme:

Schemes	Time Schedule
i. Chennai (Ph-II);	Within three months after formal
ii. Mohali (Ph-I);	closure of the scheme, allotment
iii. Bhubaneswar (Ph-I);	has been made in all the schemes.
iv. Meerut (Ph-I);	
v. Kolkata (Ph-II);	
vi. Bhubaneswar (Ph-II); and	
vii. Mohali (Ph-II);	

(d) & (e): Yes, the following projects have been delayed: -

Project where construction have been delayed	Reasons for Delay
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1. Chennai (Ph-II)	The construction of the complex has been completed except for community
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centre for which approval from statutory authority is yet to be obtained.
The project was delayed mainly due to: -

i. Time consumed due to construction of pile foundation which is additional work.
ii. Heavy rainfall and subsequent flooding of site.

iii. Delay in availability of steel and cement from the major manufacturers like SAIL, TISCO etc.

iv. Scarcity of sand and other building materials at site.

v. Delay in obtaining Completion certificate for 10 out of 37 blocks from CMDA.

2. Jaipur (Ph-II)	i. Delay in availability of steel and cement from the major manufacturers like SAIL, TISCO etc.
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ii. Local agitations.

iii. General delay in getting approvals from Statutory Authorities i.e. Completion certificate, Clearance from Pollution Board, Central Water Authority and Electricity Board etc.

3. Hyderabad (Ph-III) i. Time consumed due to construction of basement which is an additional work.

ii. Heavy rainfall and subsequent flooding at site.

iii. Telangana agitation and transporters' strike.

iv. Delay due to replacement of defective material at site like replacement of tiles etc., due to manufacturing defect.

v. Non-availability of sand at site, due to Court orders on mining.

4. Mohali (Ph-I) i. Delay in approval of concept plans from local authority, was not received

well in time as per planning.

ii. Delay in vetting structural drawing and design from Proof Consultant, NIT Jalandhar.

iii. Delay in availability of steel and cement from the major manufacturers like SAIL, TISCO etc.

iv. Closure of mining in the States of Punjab, Chandigarh, Haryana due to State Court orders.

v. Delay in approval of electrical scheme by local authority.

5. Bhubaneswar (Ph-I) i. Delay in availability of steel and cement from the major manufacturers like SAIL, TISCO etc.

ii. Heavy rainfall and subsequent flooding at site.

iii. Hot climatic weather for which State Government restricted the working period in day time during summer season.

iv.Labour problem, due to local agitation.

v.Approval of electricity scheme from Orissa Electricity Board, not received as per planning.

6. Meerut (Ph-I) i. Allotted site was inundated with 6-8 ft.deep water.

ii.Delay in finalization of lift contract.